

(33)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...
C.P.No.203 of 1997
in
OA.No.617 of 1996.

Dated New Delhi, this 26th day of August, 1997.

HON'BLE DR JOSE P. VERGHESE, VICE CHAIRMAN(J)
HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

O. S. Chauhan
R/o B-17 Ramprastha Colony
P.O. Chander Nagar
GHAZIABAD (U.P.) 201 011. ... Petitioner

By Advocate: Shri S. C. Luthra and
Shri O. P. Khokha

versus

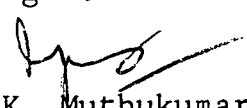
1. Shri Arvind Varma
Secretary
Ministry of Personnel,
Public Grievances and Pensions
Government of India
NEW DELHI-1.
2. Shri K. Padmanabhaya
Secretary
Ministry of Home Affairs
Government of India
NEW DELHI-1. ... Respondents


By Advocate: Shri V. S. R. Krishna

O R D E R (Oral)

Dr Jose P. Vergheese, VC(J)

The counsel for the respondents has produced the stay order against the operation of the impugned order and judgement. In view of the said stay order, this C.P. does not survive as on today. The C.P. is disposed of and notice discharged giving liberty to the petitioner to revive the same through a Miscellaneous Application after the disposal of the case in the High Court.


(K. Muthukumar)
Member(A)


(Dr Jose P. Vergheese)
Vice Chairman(J)